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Central Administrative Tribunal  
Principal Bench, New Delhi

OA No. 330/1995

New Delhi: March 7, 1995.

Hon'ble Mr Justice B.C.Saksena, Vice Chairman (J)  
Hon'ble Mr S.R.Adige, Member (A)

Ashok Kumar Biswal  
At/PO Bonaigarh  
Dist.Sundergarh (Orissa)  
Pincode 770038  
(None for the applicant) ...Applicant

Versus

Union of India  
1. Secretary  
Ministry of Home Affairs  
North Block  
New Delhi  
  
2. Director  
Intelligence Bureau  
Ministry of Home Affairs  
North Block  
New Delhi.  
  
3. Asstt. Director  
Intelligence Bureau  
Bhubaneswar Post Bag No. 20  
  
4. Asst. Director  
Intelligence Bureau  
DRTC Shivpuri  
Madhav Vilash Palace  
Madhya Pradesh  
(None) ....Respondents

JUDGEMENT (Oral)

Hon'ble Mr B.C.Saksena, Vice Chairman (J)

None appeared on behalf of the applicant. None appeared on the dates fixed earlier as well. The OA is dismissed in default and for non-prosecution of the applicant.

No costs.

*Adige*  
(S.R.Adige)  
Member (A)

*B.C.S*  
(B.C.Saksena)  
Vice Chairman (J)

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